## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

**UNDER SECTION** 

....

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

.

S.No. NAME (IN CAPITAL)

: TCP/213/2016

: Dr. Justin George & 9 others

: M/s Trichur Tourist Complex Private Limited & 15 others

: 397/398

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. haw tham Kumer Athiban Vijay A-16

Council des Respondents Athibu

2. SRIKANT MOITAN

For the Patitioners

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner filed the rejoinder; the copy of which is given to the other side. Counsel for the Respondent prayed for time to file reply, if required. Put up on **26.10.2017 at 10.30 A.M.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk